

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO.148/2016(WZ)**



Tanaji Gambhire & Anr.

.... Applicant

Versus

The Secretary, Environment Dept.,

Govt. of Maharashtra & Ors

....Respondents

**AFFIDAVIT IN REPLY ON BEHALF OF MAHARASHTRA
POLLUTION CONTROL BOARD i.e. RESPONDENT NO. 3
AND 4.**

I, Manchak Jadhav, Aged -Adult, occupation – Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Pimpri Chinchwad, having office address at 2nd Floor, Jog Centre, Wakdewadi, Pune – 411003, do hereby state on solemn affirmation as under –

- (1) I say and submit that the said Application is filed by the applicant regarding illegal construction activities carried out by M/s. Paramount Guarav Shelters Pvt. Ltd, S. No. 168, Wakad link road, next to Edden, Wakad.
- (2) I am filing this Affidavit for bringing on record the present status in the above matter.

(3) I say and submit that, in order to verify the present status of the Project, the Official of the Respondent-MPCB at Pimpri Chinchwad alongwith Site Engineer of the Project Proponent visited the site on 21/08/2024 and observed as follows: -

1. As informed by Site Engineer initially there were three plots. Thereafter Plot no. 1 and Plot no. 2 & 3 were separated. Plot no. 1 and Plot no. 2 & 3 are divided by 12 meter DP road. On Plot No. 1- Madhupushpa society is in exist, on Plot No. 2 -no any construction, on plot no. 3 - Altissimo Karan Tej Paramount Properties Pvt. Ltd” society is in exist. Both societies have different access road and amenities.

2. M/s. Paramount Guarav Shelters Pvt. Ltd., has carried out construction on plot no. 1.

i) PP has constructed “Madhupushpa Phase-I” at plot no. 1. There are three nos. of buildings (A, B and C), two nos. of twin bungalows, club house and swimming pool provided. All under possession of society, presently no any construction work found in progress at said plot.

ii) The Project Proponent has provided 120 KLD capacity sewage treatment plant at Madhupushpa society, consisting of collection tank, MBBR, settler, CCT units, which are constructed below ramp and PSF and ACF found in operation. STP outlet is used for

gardening and flushing. STP outlet treated water sample is collected for analysis purpose.

iii) As informed and observed that all solid waste is disposed through PCMC Ghantagadi.

iv) Two no. of rain water harvesting pits with borewell are provided and under use.

v) Solar water heating system is provided on terrace of buildings.

3. As informed by site engineer, plot no. 2 is sold without any development.

4. M/s. Karan Tej Paramount Properties Pvt. Ltd has carried out construction of "Altissimo" on plot no.3. having single building only, which is under possession of society. Presently no any construction work found in progress at said plot.

i) As per the information provided, 50 KLD capacity Grey water treatment plant consisting of collection tank followed by PSF & ACF is provided and found in operation. Treated grey water is used for gardening and flushing. Treated water sample is collected for analysis purpose.

ii) As informed and observed, all solid waste is disposed through PCMC Ghantagadi.

iii) One rain water harvesting pit with borewell is provided and under use.



iv) Solar water heating system is provided on terrace of buildings. A copy of the visit report dated 21/08/2024 is attached as an **Annexure I**.

(4) Hence this Affidavit.

Solemnly affirmed on this 24th day of October, 2024 at Pune.

I know the affiant

For and on behalf of Maharashtra
Pollution Control Board i.e.
Respondent No. 3 and 4.

ADVOCATE

(Manchak jadhav)
Sub-Regional Officer,
MPCB, Pimpri Chinchwad

BEFORE ME

MANGALA N. WAKHARE
ADVOCATE & NOTARY
GOVERNMENT OF INDIA

24 OCT 2024



MAHARASHTRA POLLUTION CONTROL BOARD SUB-REGIONAL OFFICE – PIMPRI CHINCHWAD

Ph. 020-25811694
Fax. 020-25811029



Jog Center Bldg.
2nd floor, Wakdewadi,
Old Mumbai – Pune Highway,
Pune 411003

Visit Report

Name & Address of Project :- M/s. Paramount Guarav Shelters Pvt. Ltd.,
S. No. 168, Wakad link road, Next to Edden,
Wakad, Pune.

Date of Visit :- 21.08.2024

Observations :-

Visit is carried out for verification of present status of the project in respect of Hon'ble NGT Court matter of Original Application No. 148/2016 (WZ) filed by the applicant Shri. Tanaji Gambhire & Anr. v/s Secretary, Environment Dept. Govt. of Maharashtra & Ors.

Visit is carried out in presence of Site Engineer Shri. Vilas Londhe. The information given by site engineer and observations during visit are as below,

1. As informed by Site Engineer initially there were three plots. Thereafter Plot no. 1 and Plot no. 2 & 3 were separated. Plot no. 1 and Plot no. 2 & 3 are divided by 12 meter DP road. On Plot No. 1- Madhupushpa society is in exist, on Plot No. 2 -no any construction, on plot no. 3 - Altissimo Karan Tej Paramount Properties Pvt. Ltd" society is in exist. Both society has different access road and amenities.

2. M/s. Paramount Guarav Shelters Pvt. Ltd., has carried out construction on plot no. 1.

- i) PP has constructed "Madhupushpa phase-I" at plot no. 1. There are three no. of buildings (A, B and C), two no. of twin bungalows, club house and swimming pool provided. All under possession of society, presently no any construction work found in progress at said plot.
- ii) As per the information provided, 120 KLD capacity sewage treatment plant is provided at Madhupushpa society. It is consisting of collection tank, MBBR, settler, CCT units, which are constructed below ramp and PSF and ACF found in operation. STP outlet is used for gardening and flushing. STP outlet treated water sample is collected for analysis purpose.
- iii) PP has not provided OWC. As informed and observed, all solid waste is disposed through PCMC Ghantagadi.
- iv) Two no. of rain water harvesting pits with borewell are provided and under use.
- v) Solar water heating system is provided on terrace of buildings.

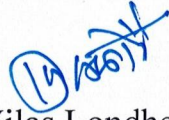
3. As informed by site engineer, plot no. 2 is sold without any development.

4. M/s. Karan Tej Paramount Properties Pvt. Ltd has carried out construction of "Altissimo" on plot no.3. having single building only, which is under possession of society. Presently no any construction work found in progress at said plot.

- i) As per the information provided, 50 KLD capacity Grey water treatment plant consisting of collection tank followed by PSF & ACF is provided and found in operation. Treated grey water is used for

gardening and flushing. Treated water sample is collected for analysis purpose.

- ii) OWC is not provided. As informed and observed, all solid waste is disposed through PCMC Ghantagadi.
- iii) One rain water harvesting pit with borewell is provided and under use.
- iv) Solar water heating system is provided on terrace of buildings.



Vilas Londhe
Site Engineer



Sanjana Jadhav
Field officer, MPC Board
Pimpri Chinchwad